Interim Resolution Professional: Ravi Bagri IBBI Registration No. IBBI/IPA-001/IP-P00789/2017-18/11344

Name of the corporate debtor:BIRLADP CARPETS PRIVATE LIMITED; Date of commencement of CIRP: 17th February, 2022; List of creditors as on: 14th May, 2022. List of operational creditors (Other than Workmen and Employees and Government Dues)

SI.	Name of	Details of clai		Details of claim admitted									Amount of claim under verification	Remarks, if any
No.	creditor	Date of	Amount	Amount of claim	Nature of	Amount covered by	Amount covered by	Whether	% of voting	contingent	any mutual	claim not		
		receipt	claimed	admitted	claim	security interest	guarantee	related party?	share in CoC	claim	dues,	admitted		
0	Total		-	-		0	0		0	0	-	-	-	